

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.282/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES:

Emco Engineering  
V/s

EnviiroBulk Handling Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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**ORDER**  
**TCP 282/I&BC/NCLT/MB/MAH/2017**

1. None present.
2. Adjourned to **06.09.2017**.

**Sd/-**

**BHASKARA PANTULA MOHAN**  
Member (Judicial)

22.08.2017  
ug

**Sd/-**

**M.K. SHRAWAT**  
Member (Judicial)